

amounting to US\$ 35 million.

(c) and (d). Do not arise.

Decision Taken by Narmada Control Authority on Narmada Main Canal

10168. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Narmada Control Authority (NCA) has decided to construct the Narmada main canal in phases;

(b) if so, the details of the decision taken by NCA in this regard; and

(c) whether the views of the State of Rajasthan was taken into consideration while taking decision?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The construction of the Narmada Main Canal has been planned by the Government of Gujarat in two phases to be completed by the year 2002. Phase-I of the Canal envisages construction upto 144 km. i.e. upto Mahi crossing which is programmed to be completed by 1993-94. In the second phase the construction will be completed upto Rajasthan border.

(c) The State Government of Rajasthan is represented on Narmada Control Authority which considers the programmes of constructions of the Narmada projects.

Research and Training in the Field of Housing and Human Settlement

10169. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken steps in increasing research and training in the field of housing and human settlement;

(b) whether the Housing and Urban Development Corporation (HUDCO) has also taken any steps in that regard;

(c) if so, the details thereof; and

(d) the other steps being taken either by HUDCO or by Government in removing the problem of housing in the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The Government through its various organisations/institutions like NBC, HUDCO, CBRI and Regional Research Stations have been encouraging research and training in the field of housing and human settlements.

(b) and (c). The Human Settlement Management Institute set up by HUDCO in 1985 functions as Research and Training institute in the field of housing and human settlement. It collaborates under different programmes with various specialised institutions and conducts regular training courses for the upgradation of technical and managerial skills of professionals engaged in housing and human settlements.

(d) HUDCO finances housing and infrastructure development schemes all over the country, to State housing agencies, local bodies and cooperative sector, etc. 55% of HUDCO's annual funds are allocated for housing for EWS and LIS beneficiaries with emphasis on low cost housing.

HUDCO is also participating in the equity capital of enterprises manufacturing low cost building material and components by utilising locally available materials including industrial and agricultural wastes.